NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

COCP No. 03/Chd/Hry/2017 IN CP No.121(ND)/2016 RT CP No.180/Chd/Hry/2017

Mr. Chirag Mahendra Vora

...Petitioner-Depositor

Versus.

SRS Limited, Faridabad

...Respondent-Contemnor

Present: 1

Mr. Jaspal S. Pannu, Advocate for petitioner-depositor.

Mr. Gaurav Mankotia, Advocate for respondent-contemnor.

Notice of motion for 22.08.2017. Copy of petition be supplied to

Mr. Gaurav Mankotia, Advocate during course of the day. Reply, if any, be filed by the next date.

(Justice R.P. Nagrath) Member (Judicial)

August 10, 2017 arora